

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB).No.753/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company		Swastic Enterprises -Vs- Somplex Infrastructures Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	G.K. JAIN Chartered Accountant.	Swastik Enterprises	[Signature] 16/01/2018
2)	CS. ROHIT KUMAR KESHARI (P.C.S)		
1.	Ms. Ishani Sengupta	Appearing for the Corporate Debtor	[Signature] 16/01/2018
2.	Ms. Pooja Agarwal		

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of the Court for filing Vakalatnama along with the Board Resolution by the end of the day. Prayer is allowed. Vakalatnama and Board Resolution may be file. dby the end of the day.

Reply may be filed within 7 days with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List it on 14/02/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(W.P.Singh)
Member (J)